

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4289  
ANSWERED ON:20.04.2000  
ASSISTANCE PROVIDED THROUGH CAPART  
ABDUL RASHID SHAHEEN

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of projects sanctioned by Council for Advancement of People`s Action and Rural Technology for the tribal and rural areas in Jammu & Kashmir during each of the rest three years, district-wise;
- (b) the names of agencies to which assistance has been provided through CAPART and the location thereof;
- (c) the funds sanctioned and released to each of these agencies till date;
- (d) whether the Government are aware of the irregularities committed by these agencies during the last two years; and
- (e) if so, the details thereof alongwith the names of these agencies?

**Answer**

MINISTER OF RURAL DEVELOPMENT

(SHRI SUNDAR LAL PATWA)

(a): A statement showing the district-wise number of projects sanctioned by CAPART during the last three years for tribal and rural areas in Jammu & Kashmir State is at annexure-1.

(b)&(c): A statement showing the names and locations of Voluntary Organisations(VOs), amount sanctioned and released to each of these VOs by CAPART during the last three years, is at annexure-II.

(d)&(e): None of these Voluntary Organisations was found defaulter during the last two years.

**ANNEXURE-I**

The Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No.4289 due for reply on 20.4.2000.

S.No. Name of District No. of project sanctioned

1997-98

- |    |              |   |
|----|--------------|---|
| 1. | Anantnag     | 1 |
| 2. | Jammu        | 1 |
| 3. | Leh & Ladakh | 2 |

Total 4

1998-99

- |    |            |   |
|----|------------|---|
| 1. | Jammu      | 7 |
| 2. | Leh Ladakh | 1 |

3. Srinagar 2

Total 10

1999-2000

1. Jammu 4

2. Kupwara 1

3. Leh Ladakh 1

4. Srinagar 1

Total 7

#### ANNEXURE-II

The Statement referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No.4289 due for reply on 20.4.2000.

S.No. Name of VOs and location Amount Sanctioned Amount Released

1997-98

1. Hilal Institute , Distt. Anantnag 1,97,300 1,97,300

2. Ladakh Development Organisation  
P.B. 129, Zangtsi, Distt. Leh, Ladakh 7,56,900 3,00,000

3. Leh Nutrition Project  
Housing Colony, Distt. Leh Ladakh 1,26,400 63,200

4. J & K Paryawaran Sanstha  
Mubarak Mandi, Jam 50,000 50,000

Total 11,30,600 6,10,500

1998-99

1. J & K Jaffran Women`s Welfare and  
Child Development Society  
Distt. Srinagar 3,15,900 2,15,900

2. J & K Zari Art Society, Distt. Jam 1,85,200 1,06,100

3. -DO- 55,000 55,000

4. Social Work and Rural Development  
Society, Distt. Jam 2,61,400 1,45,200

5. Society Sanitation Development Economics, Distt. Jam	4,26,282	1,15,000
6. -DO-	55,000	10,000
7. Valley Women Welfare Society, Srinagar	3,44,900	2,53,200
8. J & K Almi Khudai Khidmatgar Association, Jammu Tawai	50,000	50,000
9. Leh Mahila Mandali, Leh Ladakh	2,00,000	1,00,000
10. J & K Paryawaran Sansthan, Mubarak Mandi, Jam	79,07,200	35,58,240
Total	98,00,882	46,08,640

1999-2000

1. Khakani Ladies Vocational Centres, Distt. Jam	6,30,550	4,25,300
2. Shivam Women and Children Welfare Society, Jam	4,14,400	4,14,400
3. Dr. Ambedkar Welfare Trust, Jammu	2,61,520	1,45,520
4. Social Work and Rural Development Society, Jam	55,000	27,500
5. Women Welfare and Upliftment Society, Distt. Kupwara	3,32,720	2,20,760
6. Zubada National Institution Srinagar	2,64,000	1,67,000
7. Ladakh Ecological Development Group Leh Ladakh	4,75,000	Not yet released
Total	24,33,190	14,00,480